

(b) the total number of such Estates established in Assam upto the end of the year 1962 and the districts in which these have been established; and

(c) the total amount allotted by the Centre to the State of Assam upto now in this regard?

The Minister of Industry (Shri Kanungo): (a) 263 Industrial Estates have been sanctioned so far. 80 Estates had started functioning by 31-12-1962, while others are in various stages of development.

(b) 5 Industrial Estates were established in Assam upto December 1962.

1. Gauhati (Kamrup Distt.)
2. Nalbari (Kamrup Distt.)
3. Dhekiajuli (Darang Distt.)
4. Tinsukia (Lakhimpur Distt.)
5. Sibsagar (Sibsagar Distt.)

(c) A provision of Rs. 65 lakhs has been allotted to the Assam State under the 3rd Five Year Plan for industrial estates, and the amount sanctioned so far is as follows:

Amount Sanctioned (Rs. in lakhs.)

<i>During 1961-62</i>	<i>During 1962-63</i>
0.98	1.49

बच्चों का भोजन

२५६. { श्रीमती सावित्री निगम :
श्री म० ला० द्विवेदी :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में कितना बेबी फूड (बच्चों का भोजन) (दुग्ध तथा बनावटी भोजन) प्रति वर्ष उत्पादित किया जा रहा है; और

(ख) क्या सरकारी क्षेत्र में बच्चों के भोजन के उत्पादन के लिये कोई कारखाना निकट भविष्य में खोला जाने वाला है ?

उद्योग मंत्री (श्री कानूनगो): (क) देश में पिछले तीन वर्षों में बच्चों के दुग्ध भोजन का उत्पादन इस प्रकार रहा :—

वर्ष	उत्पादन मीट्रिक टन
१९६०	१६०
१९६१	१८४५
१९६२	३६८२

(ख) जी, नहीं ।

Thermometers

260. { **Shrimati Savitri Nigam:**
Shri M. L. Dwivedi:

Will the Minister of **Industry** be pleased to state:

(a) the firms which are producing thermometers and whether any control is kept on the quality of thermometers produced in India; and

(b) whether Government are aware that very bad types of thermometers are being sold which never indicate the temperature correctly?

The Minister of Industry (Shri Kanungo): (a) and (b). (1) A list of the firms producing thermometers is laid on the Table of the House. (*Placed in Library. See No. LT-1454/63.*)

(2) The Indian Standards Institution has taken up the standardisation of all types of thermometers and the same is expected to be finalised shortly. The firms in the large scale sector produce thermometers with the help of foreign technical collaborators and have got their own rigid tests before the products are sent to the market. The firms in the small scale sector are rendered the necessary technical assistance by the organisation of the Development Commissioner, Small Scale Industries.

(3) Government have not so far received any complaints regarding

manufacturing and functional defects of thermometers produced in the country.

Disposal of Vehicles by S.T.C.

261. **Shri Himatsingka:** Will the Minister of **International Trade** be pleased to refer to the reply given to Unstarred Question No. 2098 on the 19th April, 1963 and state:

(a) to whom the five vehicles referred to in part (c) thereof have been given;

(b) the make of such vehicles and the price that was paid to each of the owners from whom they were taken or purchased;

(c) price at which each of them was disposed of; and

(d) what has happened to the rest of the vehicles namely, 12 and whether any of them has since been disposed of and if so, to whom?

The Minister of International Trade (Shri Manubhai Shah): (a) to (c). A statement is given below:

To Whom sold	Make of the Vehicles
1. Ministry of Home Affairs, New Delhi	Mercedes Benz-220S, 1962
2. Press Information Bureau New Delhi	Opel Rekord, 1961
3. Government of Punjab	Chevrolet Belair
4. Indian Oil Co., Bombay.	Mercedes Benz 220, 1961
5. Raj Bhawan, Orissa.	Chevrolet Impala, 1962

The State Trading Corporation being a business organisation, it is not in the Public interest to disclose this information.

(d) Eight out of the twelve cars have since been disposed of as under:

1. Railway Board.
2. S.T.C., Madras
3. Government of Maharashtra
4. Government of Gujarat
5. Government of Maharashtra
6. Government of Maharashtra
7. Punjab Government
8. Raj Bhawan, Uttar Pradesh

The remaining four are being sold by tender.

Committee on Foreign Collaboration Agreements

262. { **Shri Ravindra Varma:**
Shri Morarka:

Will the Minister of **Industry** be pleased to state:

(a) whether it is a fact that Government have set up a Committee of senior officials to supervise foreign collaboration agreements;

(b) if so, the scope and functions of this Committee; and

(c) the names of the members of the Committee?

The Minister of Industry (Shri Kanungo): (a) Yes, Sir.

(b) A departmental Committee called the Foreign Agreements Committee examines cases of collaboration agreements between Indian and foreign parties and to make suitable recommendations. Representatives of other Ministries are also associated with the deliberations of this committee when considering Foreign Collaboration cases pertaining to their respective Ministries.

(c) Secretary, Ministry of Industry—*Chairman*.

Joint Secretary, Ministry of Finance (D.E.A.)—*Member*
Adviser, Industries & Transport, Planning Commission—*Member*.
Joint Secretary, Deptt. of Company Law Administration, Ministry of Industry—*Member*.